

34.

MP 4126/92

OA 2433/91

24.02.93

Present : Sh. P.K. Sinha, proxy counsel for
Sh. Umesh Mishra, counsel for the applicant.

M.P.No.4126/92 has been filed by the applicant in O.A.No.2433/91. By an order dt. 21.1.93 the learned counsel for the applicant Sh. Umesh Mishra took time to file an affidavit of the petitioner as the applicant was out of station. It appears that the affidavit of Sh. Subhash Bhardwaj has been filed and in para 2 the deponent has stated that he has filed M.P.No.4126/92 which is an incorrect decision on oath. The M.P. is not supported with an affidavit and is dismissed with the liberty to file afresh, if so advised.

S.R. Adige
(S.R. Adige)

Member(A)

24.02.93

J.P. Sharma
(J.P. Sharma)

Member(J)

24.02.93